

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 33
(TO BE ANSWERED ON THE 3rd February 2025)**

ADVANCED AIR MOBILITY

33. DR. FAUZIA KHAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has taken steps to establish a separate regulatory framework for VTOL and E-VTOL aircraft in the context of Advanced Air Mobility (AAM);
- (b) if so, the details thereof, and if not, the timeline for the same;
- (c) the measures taken to integrate AAM into urban environments, including efficient airspace management and the handling of challenges like deconflicting movements of multiple small aircrafts and integrating autonomous drones in same airspace; and
- (d) the steps taken to promote local R & D and manufacturing of E-VTOLs in the country, including tax incentives or collaborations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d): Guidance material for "Design, Operation and Authorization of Vertiports" and "Type Certification of vertical take-off and landing capable aircraft (VCA)' have been issued by the Directorate General of Civil Aviation (DGCA). The regulatory framework would be developed by DGCA, which will involve creating new rules and standards related to AAM for its operations, including airworthiness/type certification, training and pilot certification, and other operational procedures.

Based on the regulatory framework, vertiports, air routes and other necessary infrastructure essential for safe and efficient AAM operations would be established.

The operations would be managed strategically and tactically by optimising the air traffic flow in the airspace with the use of Unmanned Aircraft Traffic Management (UTM) systems along with existing Air Traffic Management (ATM) systems for de-conflicting the movements of multiple small aircraft and integrating autonomous drones in the same airspace.

Consultation with various stakeholders within the country and abroad is being done

while formulating guidance material on various aspects of Advanced Air Mobility (AAM). DGCA has also established collaboration with EASA, ICAO, FAA and APAC (CAA Singapore) in this matter.
